

the private agency engaged by the Sikkim Government for construction of an airport at Pakyong is received.

[Translation]

**Completion of Survey Work of
Fatuha-Shekhpara Railway Line**

1269. SHRI RAJO SINGH: Will the Minister of RAILWAYS be pleased to state the time by which the survey work of Fatuha-Chandi-Asthawa-Varvigha-Shekhpara railway line is likely to be completed and the construction work undertaken?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): Surveys have been taken up for new BG lines from Fatua-Danapur via Dniawan & Punpun and between Daniawan-Shekhpara via Chandi, Bihar Sharif and Barbigha. These surveys are expected to be completed by June, 1999. Further consideration of the projects will be possible once the survey reports become available.

[English]

Proposal to Privatise ESI Hospitals

1270. SHRI VARKALA RADHAKRISHNAN: Will the Minister of LABOUR be pleased to state:

(a) whether the Government propose to privatise the E.S.I. hospitals;

(b) if so, the details thereof alongwith the reasons therefor;

(c) whether the Government have constituted any Committee for this purpose; and

(d) if so, the details thereof?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA): (a) No, Sir.

(b) Does not arise.

(c) and (d) The Government had constituted on 22nd July, 1998 a four-Member Committee to review medical facilities available in ESI hospitals/dispensaries. The Committee has since submitted its report.

Promotions of Undeserving Officers in I.A.F.

1271. SHRI A.C. JOS:
SHRI JANG BAHADUR SINGH PATEL:

Will the Minister of DEFENCE be pleased to state:

(a) whether attention of the Government has been drawn to the news item captioned "The Undeserving Fly high in IAF Study" appeared in 'The Time of India' dated February 2, 1999;

(b) if so, the facts thereof; and

(c) the corrective steps proposed to be taken in this regard and also to take note of such cases in the other two services where the officers have gone to courts to get justice?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): (a) Yes, Sir.

(b) An Inhouse Committee on Flight Safety was constituted by Indian Air Force to review the aircraft accidents/incidents and recommend measures to enhance flight safety in the Indian Air Force. Air Force authorities have reported that the recommendations regarding training and personnel policies have since been implemented adequately.

(c) The system of selection for promotion in the Services is just and fair and has stood the test of time. However, occasionally some officer who does not get selected, may perceive himself to be wronged. Provisions exist for such officers to represent to the Central Government against their supersession/Annual confidential Reports, by way of Statutory Complaints or the legal process.

[Translation]

Connecting of Bilaspur by T.V. Channels

1272. ER. SHANKAR PANNU: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the districts of Madhya Pradesh which have been connected by T.V. Channels 1 and 2;

(b) the reasons for not connecting all the districts of the State including Bilaspur by these channels; and